Form ECB

<u>Application for raising External Commercial Borrowings (ECB) under Approval Route</u>

Instructions

The complete application should be submitted by the applicant through the designated authorised dealer to the Chief General Manager-In-Charge, Foreign Exchange Department, Central Office, ECB Division, Reserve Bank of India, Mumbai 400 001.

Documentation:

Following documents, (as relevant) certified by authorised dealer, should be forwarded with the application:

- (i) A copy of offer letter from the overseas lender/supplier furnishing complete details of the terms and conditions of proposed ECB.
- (ii) A copy of the import contract, proforma/commercial invoice/bill of lading.

PART-A- GENERAL INFORMATION ABOUT THE BORROWER

- 1. Name of the applicant (BLOCK LETTERS)
 Address
- 2. Status of the applicant
- i) Private Sector
- ii) Public Sector

PART-B-INFORMATION ABOUT THE PROPOSED ECB

Currency Amount US\$ equivalent

1. Details of the ECB

- (a) Purpose of the ECB
- (b) Nature of ECB [Please put (x) in the appropriate box]

(x) Others (please specify)

(i) Suppliers' Credit
(ii) Buyers' Credit
(iii) Syndicated Loan
(iv) Export Credit
(v) Loan from foreign collaborator/equity holder (with details of amount, percentage equity holding in the paid-up equity of the borrower company)
(vi) Floating Rate Notes
(vii) Fixed Rate Bonds
(viii) Line of Credit
(ix) Commercial Bank Loan

(c) Terms and conditions of the ECB		
(i) Rate of interest	:	
(ii) Up-front fee	:	
(iii) Management fee	:	
(iv) Other charges, if any (Please specify)	•	
(v) All-in-cost	:	
(vi) Commitment fee	:	
(vii) Rate of penal interest	:	
(viii) Period of ECB	:	
(ix) Details of call/put option, if any.	:	
(x) Grace / moratorium period	:	
(xi) Repayment terms (half yearly/annually/bullet)	:	
(xii) Average maturity	:	
2. Details of the lender		
Name and address of the lender/supplier		
3. Nature of security to be provided, if any.		

PART C - INFORMATION ABOUT DRAW DOWN AND REPAYMENTS

Proposed Schedule								
Draw-down		Repayment of Principal			Interest Payment			
Month	Year	Amount	Month	Year	Amount	Month	Year	Amount

PART D – ADDITIONAL INFORMATION

1. Info	ormation about the project			
i)	Name & location of the project	:		
ii)	Total cost of the project	:	Rs.	USD
iii)	Total ECB as a % of project cost	:		
iv)	Nature of the project	:		
v)	Whether Appraised by			
	financial institution/bank	:		
vi)	Infrastructure Sector	:		
	a) Power			
	b) Telecommunication			
	c) Railways			
	d) Roads including bridges			
	e) Ports			
	f) Industrial parks			
	g) Urban infrastructure - Water sup	ply, S	anitation and	sewerage.

vii) Whether requires clearance from any : statutory authority ? If yes, furnish the name of authority, clearance no. and date.

2. ECB availed in the current & previous three financial years-(not applicable for the first time borrower)					
Year	Registration No.	Currency	Loan Amount	Amount	Amount outstanding*
				disbursed	_

^{*} net of repayments, if any, on the date of application.

PART E - CERTIFICATIONS

1. By the applicant

We hereby certify that (i) the particulars given above are true and correct to the best of our

knowledge and belief and (ii) the ECB to be rais	ed will be utilised for permitted purposes.
	ature of Authorised Official of the applicant)
Place	
Name:	•
Stamp	
Designation	-
Phone No	_
Fax	
E-mail	_
By the authorised dealer –	2.
We hereby certify that (i) the applicant is the application and the original letter of offer fror relating to proposed borrowing and found the sa	me to be in order.
	(Signature of Authorised Official)
Place Name Date	
Stamp	
Name of the Bank/branch	-
A.D.Code	